

RAJASTHAN HIGH COURT, JODHPUR

Notice

No. I/A(iii)(a)(1)03/2014/1936

Date: 28.09.16

FROM

REGISTRAR GENERAL,
RAJASTHAN HIGH COURT,
JODHPUR.

TO

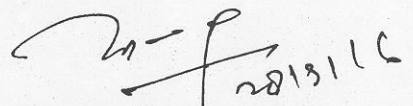
Sr.No.	Roll No.	NAME WITH FATHER'S NAME	Address
1	758550	GAJENDRA SHARMA S/O SHRI BAJRANG SHARMA	C/O U.D.PANDEY, 46-MAHANT COLONY, KHATIPURA FLYOVER, KHATIPURA, JAIPUR -302012.
2	707938	KISHOR SINGH S/O SHRI NANDU SINGH CHOUHAN	169, JHUJHADIYON KI DHANI -VIA- PADU KALLAN , VILLAGE-SATHANA KHURD, DISTT- NAGAUR-341031
3	755640	DEEPAK JANGID S/O SHRI ROOP NARAYAN JANGID	H.NO.63, KRISHNA NAGAR, MADHO VILAS PULIA, BRAHMPURI ROAD, JORWAR SINGH GATE, JAIPUR-302002.
4	795651	SHAIFU GUPTA D/O SHRI MUKESH KUMAR GUPTA	P.NO.24, NARAYAN VIHAR, 2 ND RAMPURA ROAD, JAIPUR-302029.
5	862191	SURESH KUMAR S/O BHURA RAM	K-13-DY AMBEDKAR COLONY, HEAVY INDUSTRIAL AREA, JODHPUR-342003.
6	782209	PRAKASH MEENA S/O SITA RAM MEENA	135-136, NEAR GALTA GATE GOVERDHAN PURI , OPP- ANAJ-MANDI, JAIPUR-302003.
7	752558	BAJRANG LAL MEENA S/O KAJOR MAL MEENA	VPO-TRILOKPURA, VIA- RANOLI, TRILOKPURA, SIKAR-332403

REF: Notice no. 1858 dated 07.09.2016

SUB:- Regarding document verification for appointment on the post of Junior Judicial Assistant .

With reference to the subject cited above, it is informed that you were asked to present in person for verification of documents on the scheduled date but you have failed to report after proper communication upto the last date i.e. 20.09.2016 fixed for said purpose.

You are, therefore, directed to report for verification of documents on or before 27.10.16, if you so desire, failing which your candidature for appointment to the post of Junior Judicial Assistant would automatically be deemed cancelled.


REGISTRAR (ADMN.)